

COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 268 OF 2017 & IA NO. 571 OF 2017

Dated: 15th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Indian Wind Power Association (IWPA) Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Mr. Sakesh Kumar

Ms. Neha Garg for
Mr. Anand K. Ganesan

Ms. Priya Madhurendra
Mr. Aditya Grover
Mr. Arjun Grover for R-3

ORDER

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file the same on or before 30.05.2018 after serving copy on the other side.

List the matter on **24.07.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**